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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL bENCH, NEW DELHI

O.A.No.2335/91

New Delhi this the 12th Day of September, 95

Hon'ble Shri S.R. Adige, Member(A)  
Hon'ble Dr A. Vedavalli, Member(J)

S/Shri

1. Madan Lal S/o Shri Suraja Ram
2. Sumer Lal S/o Shri Gulzari
3. bhim Singh S/o Shri Adisal Singh
4. Dhunda S/o Shri Hanuman
5. Nanu S/o Shri Prabhat
6. Hans Raj S/o Shri bhoja
7. Thawarmal S/o Shri Munshi
8. Khayali Ram S/o Shri birbal Ram
9. banwari S3o Shri Madho Ram
10. Noor Mohadad S/o Shri Moz Khan
11. Phalad S/o Shri Narain
12. banwari S/o Shri Surja ... Applicants

(by Advocate : Shri Yogesh Sharma, Proxy Counsel  
for Shri VP Sharma)

(All were working as Casual Labour  
gangman under Asstt Engineer,  
Western Rly, Alwar (Raj))

Versus

Union of India, through

1. The General Manager,  
Western Railway, Churchgate,  
Bombay.
2. The Divisional Railway Manager,  
Western Railway, Jaipur.
3. The Assistant Manager,  
Western Railway,  
Alwar (Rajasthan) .. Respondents

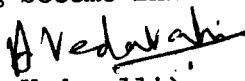
(by Advocate : None )

ORDER (ORAL)

(by Hon'ble Shri S.R. Adige, Member(A) )

Shri Yogesh Sharma, Proxy Counsel states  
at the bar that the relief prayed for by the Applicant  
has been granted and hence this O.A. had been rendered  
infructuous.

Accordingly, this O.A. is dismissed as  
having become infructuous.

  
(Dr A. Vedavalli)  
Member (J)

  
(S.R. Adige)  
Member (A)

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